NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3639(MB)2022 in C.P. (IB)/427(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: **Ritesh Prakash Adatiya (RP)**
IN THE MATTER OF
Utdoor Advertising Professionals Pvt Ltd
V/s
Graphene Media Pvt Ltd

APPEARANCE :
IA 3639 of 2022
FOR THE RESOLUTION PROFESSIONAL : Adv. Yashica Gupta

Section: Rule 11 of NCLT u/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 3639 of 2022:- Counsel appearing for the Resolution Professional seeks time to file hard copies of the present Company Petition. Time granted. Let the hard copies be file well before the adjourned date. List this matter on **08.12.2022.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
01.12.2022
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